



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21th July, 2022

NOTICE

Please take notice that the following matters adjourned on 21.07.2022 in Court-III and the next date of Hearing is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 671 of 2020 & I.A No. 2116 of 2020 (PH)	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors. With	21.07.2022	09.09.2022
2.	Comp. App. (AT) (Ins) No. 792 of 2020 (PH)	Vitol S.A Vs. Abhishek Nagori & Ors.	21.07.2022	09.09.2022

By order of Hon'ble Chairperson

-Sd/-

Registrar